

**DIVISION BENCH**

**ITEM NO.163**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**APPEAL No.09/ALD/2023**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 25<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>DEVENDRA MOHAN SEROGLU V/S M/S DIVYANAND SPRITUAL FOUNDATION &amp; ORS.</b>
<b>UNDER SECTION</b>	<b>59 OF COMPANIES ACT 2013</b>

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to 19<sup>th</sup> September, 2024.

**-Sd-**

**(Court Officer)**

**25<sup>th</sup> July, 2024**

*Bipul Kumar Tiwari  
(Stenographer)*